

15.30 ½ hrs.

INDIAN PENAL CODE (AMEND-  
MENT) BILL\*

*(Insertion of new Chapter XXIV)*

[English]

SHRI KASHIRAM RANA (Surat): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code."

*The motion was adopted.*

SHRI KASHIRAM RANA: I introduce the Bill.

15.31 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

*(Amendment of Article 51A)*

[English]

SHRI KASHIRAM RANA (Surat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI KASHIRAM RANA: I introduce the Bill.

15.31 ½ hrs.

RESERVATION OF VACANCIES  
IN POSTS AND SERVICES  
(FOR SCHEDULED CASTES AND  
SCHEDULED TRIBES CONVERTED  
TO CHRISTIANITY) BILL

[English]

SHRI MOHAN SINGH (Deoria): I beg to move for leave to introduce a Bill to provide for reservation of posts in services under the Government of India for the Scheduled Castes and the Scheduled Tribes who have converted to Christianity.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for reservation of posts in services under the Government of India for the Scheduled Castes and the Scheduled Tribes who have converted to Christianity."

*The motion was adopted.*

SHRI MOHAN SINGH (Deoria): I introduce the Bill.